

**COURT – II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2017**

**APPEAL NO. 131 OF 2018**

**APPEAL NO. 231 OF 2018**

**Dated: 30<sup>th</sup> September, 2019**

**In the matter of:**

**APPEAL NO. 283 OF 2017, 131 OF 2018, 231 OF 2018**

**Jaiprakash Power Ventures Ltd.**

**.... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission &Ors. .... Respondents(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **29.11.2019.**

**js**

**Court Master/PS**